

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

SPECIAL BENCH : COURT-I

CAA-272/PB/2017

In the matter of :

Touchstone Holdings (P) Ltd

....PETITIONER

SECTION :

Under Section 230-232

Order delivered on 16.3.2018

Coram :

R. Varadharajan,
Hon'ble Member (Judicial)

Ms. Deepa Krishan,
Hon'ble Member (Tech.)

For the Petitioner

For Objectors

: Mr. Suman Kumar, Advocate

: Mr. Vipul Ganda, Advocate & Ms. Aastha
Trivedi, Advocate

For the Respondent

For the Intervener

:

: Ms. Lakshmi Gurung, Standing Counsel for
Income tax Deptt. , Mr. C. Balooni,
Co. Prosecutor and Mr. Ajeyo Sharma, for OL

ORDER

Due to paucity of time and also in view of the Hon'ble Member (Tech.) sitting in the Principal Bench and Second Bench, New Delhi, the matter was not able to be taken up. Hence, the same is adjourned to 13.4.2018.

List on 13.4.2018.

-sel-

(DEEPA KRISHAN)
MEMBER (JUDICIAL)

-sel-

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Suejit